

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

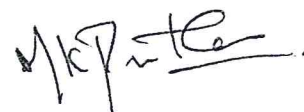
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M.K. PREETHA.
For KSR & Co.

Counsel for
Applicants/Petitioners.



2) For
Ramani & Shankar
S. Satish

Counsel for Respondent



ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that after filing the petition, there are certain subsequent events that have to be included in the petition. Therefore, he prayed for time to file an application for amendment of the petition. Put up on 16.11.2017 at 10.30 A.M.

-sdr-
MEMBER (TECHNICAL)
ghk

-sdr-
MEMBER (JUDICIAL)